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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 69/241-244/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Bharat P. Raut & Ors.

V/s.

Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 241-244 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. RAHUL CHITNIS

LOWSEL

PETTONERS

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2. NACHKET DAVE

ADUSLATI

PETTONER

3 James R. Dave

Advocate.

King or, dent

4. Sunsabh N. Sopantean St. Advante

Kespondent

ORDER

Learned Advocate Mr. Rahul Chitnis with Learned Advocate Mr. Nachiket Dave present for Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Respondents.

Reply filed by Respondents no. 7 to 9.

Petitioner filed reply to Respondents no. 7 to 9.

Respondent counsel undertook the statement made by him on 29.05.2017 till the next date of hearing.

At request of both sides.

List the matter on 02.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.